

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 26918/2022

(Arising out of impugned final judgment and order dated 30-05-2022 in CRLA No. 3952/2012 passed by the High Court of Judicature at Allahabad)

PAWAN KUMAR PANDEY @ BABLU & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.201476/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.201477/2022-EXEMPTION FROM FILING O.T. and IA No.201478/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

WITH

SLP(Cr1) No. 5802/2023 (II)

(IA No. 7511/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 7515/2023 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 03-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Raktim Gogoi, Adv.
 Mr. Shivam Pal Sharma, Adv.
 Mr. S. Vinod, Adv.
 Mr. Umesh Dubey, Adv.
 Mr. Vishal, Adv.
 Mr. Kartikeya Singh, Adv.
 Ms. Madhulika, Adv.
 Mr. Manoj K. Mishra, AOR

For Respondent(s) Ms. Srishti Singh, AOR
 Mr. Vikas Bansal, Adv.
 Ms. Shweta Yadav, Adv.
 Mr. Ajay Kumar Prajapati, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Issue notice, returnable in the month of March 2024.

Notice will be served by all modes, including *dasti*.

Trial court records will be requisitioned and the relevant documents and depositions, if required, will be translated into English.

Our attention is drawn to the order dated 05.12.2022, passed by the Bench consisting one of us (Sanjiv Khanna, J.) and Hon'ble Mr. Justice M.M. Sundresh, in SLP (Cr1.) No. 11338 of 2022, titled "*Shyam Narain Pandey vs. State of U.P.*", which was arising out of the same judgment/order of the High Court of Judicature, at Allahabad, dated 30.05.2022.

Subject to orders of the Hon'ble Chief Justice of India, list SLP (Cr1.) No. 11338 of 2022 to consider review/recall of the order dated 05.12.2022, before a Bench consisting one of us (Sanjiv Khanna, J.) and Hon'ble Mr. Justice M.M. Sundresh, in the month of January 2024.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR